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(b) whether Government are aware that the proposed amendments would adversely affect the income of Rajasthan Government and whether the Chief Minister of Rajasthan has already sent a formal protest in this regard by offering comments on various issues: and

Written Answers

(c) if so, what is the reaction of Government thereto and what steps Government propose to take to save the livelihood of hundred of low income people in the State solely dependant on mining etc.?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV); (a) No, Sir.

(b) and (c) It is premature to say as to whether the proposals for amendment of Mines and Minerals Regulation and Development) Act under consideration would affect the income of Rajasthan Government

The views of the Government of Rajasthan as well as those of other State Governments/Union Territories will be taken into consideration before finalising amendments to the Act.

Illegal gold trade in eastern Madhya Pradesh

- 4231. DR. SANJAYA SINH: Will the Minister of MINES be pleased to state:
- (a) whether it is a fact that illegal gold trade is going on unabated in the Raigarh District in Eastern Madhya Pradesh as per the news-item entitled "MP Tribals barter gold for rice, Salt" which appeared in the Pioneer, New Delhi dated the 7th January, 1992; and
- (b) if so, what are the details in this regard and what steps Government propose to take in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) and (b) The information is being collected and will be laid on the Table of the House.

बिहार में खनिज भंडार

4232. श्री राम अवधेश सिंह:

श्री महेन्द्र सिंह लाटर : श्री शब्बीर अहमद सलारिया :

श्री शांति त्यागी : क्या खान मंत्री यह बताने की कृपा करेंगे कि:

- (क) बिहार में कौन-कौन से खनिज पदार्थ सलभ है और उनके भड़ारों का ब्यौरा क्या है:
- (खं) लोहा, इस्पात, ताम्बा, मिनियम, सोना, यूरेनियम ग्रादि खनिज भ्रयस्कों से कितने-कितने प्रतिशत मुल धात और परिष्कृत धात प्राप्त होती हैं; ग्रौर
- (ग) बिहार में सरकारी क्षेत्र संबंधित उद्योगों द्वारा उपर्यक्त सभी खनिजों पर सरकार को कितना-कितना शल्क और आयकर अदा किया जाता है ?

खान मंत्रालय के राज्य मंत्री (श्री बलराम सिंह यादव) : (क) बिहार में प्राप्त महत्वपूर्ण खनिजों के भंडार की जानकारी विवरण में है। (नीचे देखिए)

- (ख) ग्राकलन विवरण—II में है (नीचे देखिए)
- (ग) इस मंत्रालय ग्रथवा द्वारा इसके ग्रधीन किसी उपक्रम द्वारा खनित खनिजों के लिए कोई उत्पाद-शुल्क निहीं दिया जाता है। परन्त, इस मँतालय के उपऋमों द्वारा उनके शुद्ध लाभ ग्रौर ग्रायकर अधिनियम के प्रावधानों के स्रंतर्गत स्रन्य कारकों के ब्राधार पर ब्रायकर देय है । खनिजों के राज्यवार खनन के लिए **अलग से श्रायकर नहीं दिया जाता है।**